

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 451 of 2020

IN THE MATTER OF:

M/s. Sun Paper Mill Ltd.

...Appellant

Versus

S. Dhanapal & Ors.

...Respondents

Present:

For Appellant :

Mr. Aditya Verma, Mr. Utkarsh Joshi and Mr. Shrey Patnaik, Advocates

For Respondents :

**Mr. S. Dhanpal, Mr. Karthik Seshadri and
Mr. Elango, Advocates for R-1 (Liquidator)
Mr. Kunal Tandon, Advocate for Respondent
Nos. 2, 3 and 4
Mr. Ravi Raj Gopal, Advocate for Respondent No.5**

O R D E R
(Through Virtual Mode)

23.07.2020 Notices have been served upon Respondent Nos. 1 and 5.

Mr. S. Dhanpal, Advocate appears on behalf of Respondent No. 1 and Mr. Ravi Raj Gopal, Advocate appears on behalf of Respondent No. 5.

Learned counsel for Respondent Nos. 2 to 4 submits that reply-affidavit on behalf of Respondent Nos. 3 and 4 has already been filed and he would be filing reply-affidavit on behalf of Respondent No. 2 within a week's time.

Respondent No. 1 and Respondent No. 5 may file their reply-affidavits within two weeks.

Rejoinder, if any, may be filed by the Appellant within two weeks thereof.

List the matter 'for Admission (After Notice)' on **28th August, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)